technological issues encountered during the manufacture and erection process have already been solved and most of the support systems for commissioning have been successfully completed. To monitor the project, a system of multi-tier review, monitoring and control mechanism has been instituted.

(c) The project is in advanced stage of construction. Presently, the project has achieved a physical progress of 96% till November, 2013. The total fund utilised as on 30th November, 2013 is Rs. 4362.33 crore for both PFBR and pre-project activities of FBR 1&2. The scheduled criticality date for PFBR is September, 2014 and for commercial operation it is March, 2015.

## Relaxation for American company

†778. SHRI MAHENDRA SINGH MAHRA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government is going to relax the rules relating to compensation prescribed in Section 17(b) of Nuclear Civil Liability Act, for an American company, Westing House Corp;
  - (b) if so, whether Government has acceded to the request of the company;
- (c) whether Government has already provided the relaxation, if so, the details thereof; and
- (d) whether Government would also consider to grant similar relaxations to other companies?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) No Sir.

(b) to (d) Do not arise.

## Rare earth in the country

- 779. SHRI K.N. BALAGOPAL: Will the PRIME MINISTER be pleased to state:
- (a) whether the Ministry has the State-wise data regarding the total quantity of rare earths available in the country, if so, the details thereof; and
- (b) whether Government has plan to scientifically mine the rare earths for the purpose of producing value added products, if so, the details thereof?

<sup>†</sup>Original notice of the question was received in Hindi.